

GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

LOK SABHA

UNSTARRED QUESTION NO. 3593

TO BE ANSWERED ON WEDNESDAY, MARCH 17, 2021

LPSC

3593. SHRI ADV. ADOOR PRAKASH:

Will the PRIME MINISTER be pleased to state:

- (a) the present status of the expansion of Liquid Propulsion Systems Centre (LPSC) ISRO, Valiamala, Thiruvananthapuram;**
- (b) whether the Government is aware that the inordinate delay in land acquisition is causing difficulties to the land owners in the earmarked land for expansion purpose;**
- (c) whether the Department of Space will take necessary steps for completing the acquisition process without further delay; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &

PENSIONS AND IN THE PRIME MINISTER'S OFFICE

(DR. JITENDRA SINGH):

- (a)**
 - Department has initiated the process of acquisition of about 68 acres of land at Valiamala from Government of Kerala.**

- **Preliminary notification under section 11(1) of land acquisition act for the said land has been published by State Government.**

(b), (c) & (d)

The Department has been provided extension for the final notification. Department is working with the State Government to complete the process according to the provisions of Right to Fair Compensation and Transparency in land acquisition, rehabilitation and resettlement Act, 2013.
